

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA.No.864 of 1992.

(18)

Dated New Delhi, this 5th day of May, 1997.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Gurbux Singh
R/o B/42 Police Station
Saraswati Vihar
NEW DELHI - 34.

... Applicant.

By Advocate: Shri Shyam Babu

versus

1. Commissioner of Police
Police Headquarters
I.P. Estate
NEW DELHI-110002.
2. Deputy Commissioner of Police
(North District), Police Station
Civil Lines
DELHI.
3. Addl. Commissioner of Police
(Delhi Range), Police Headquarters
I.P. Estate
NEW DELHI-110002.
4. Delhi Administration, Delhi
through its Chief Secretary
5 Sham Nath Marg
DELHI. ... Respondents

By Advocate: Shri Arun Bhardwaj

O R D E R (Oral)
Smt. Lakshmi Swaminathan, M(J)

The learned counsel for the applicant, Shri Shyam Babu submits that the applicant has unfortunately expired on 24.4.1995. He further submits that he has no instructions from his client's side in the matter though he has written letter. He also submits that the matter has become infructuous.

2. In the above circumstances, the application is dismissed as having become infructuous.

R. K. Ahooja
(R. K. Ahooja)
Member (A)

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Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)